

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 3rd August, 2017.

No. HCM/Misc.89/2013-A&E/66796 : It is hereby notified that while filing any affidavit in the High Court of Manipur in support of his/her/their case, full particulars including age of the deponent(s) shall be mentioned failing which such affidavit etc. shall not be accepted/entertained.

This notification shall come into force with immediate effect.

By Order etc.

Sd/-

(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Memo. No. HCM/Misc.89/2013-A&E/66797-809

Imphal, the 3rd August, 2017.

Copy to :

1. The Registrar / Registrar (Admn.) / (Vigilance), High Court of Manipur.
2. The Secretary, High Court Bar Association, Manipur.
3. The Secretary, High Court of Manipur Bar Association.
4. The Secretary, All Manipur Bar Association.
5. The Sr. Govt. Advocate, Manipur.
6. The Jr. Advocate to Learned Advocate General, Manipur.
7. The Jr. Advocate to Learned Assistant Solicitor General.
8. The Jt. Registrar (Admn.), High Court of Manipur.
9. All the Deputy Registrars, High Court of Manipur.
10. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur for information of His Lordship.
11. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh for kind information to His Lordship.
- ✓ 12. The System Analyst, High Court of Manipur for uploading the same to the official website.
13. All the Superintendents/Stamp Reporter, High Court of Manipur.
14. Guard File/Order Book/concerned file.

A. Guneshwar Sharma

REGISTRAR GENERAL
HIGH COURT OF MANIPUR
